NATIONAL COMPANY LAW TRIBUNAL **GUWAHATI BENCH**

Diary No.563/2017 TP No.11/2016 (CP No.160/2013)

Under Section 420 (2) of the Companies Act, 2013

In the matter of:

Inder Chand Pincha

... Applicant/Petitioner

-Versus-

Borgang Tea Co. Pvt. Ltd. ... Non-applicants/Respondents

Coram:

Mr Justice P K Saikia, Member(J)

ORDER

Date of Order: 25th October 2017

Mr A.K. Srivastava and Mr A. Baruah, learned Advocates are present on behalf of the applicant/petitioner. None present for the non-applicants/respondents.

List this matter on 13.11.2017. 2.

> Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

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